CP NO. 65/2016

M/s Hind Motors India Ltd.

...Petitioner.

Present:

Ms. Riya Bansal, Advocate for petitioner.

Mr.Sandeep Saini, Advocate for depositors at Sr. No. 66, 67, 69,70,224,375,529,530,554,578, 51,196, 582, 583, 584, 603, 604, 605, 617 and 618 of Annexure XIII.

Mr. Parveen Gupta, Advocate for depositors at Sr. No. 585, 329, 477,470,656,657,330 and 522 of Annexure XIII. Also representing Mr. Rajinder Pal Singh Kang, depositor at Sr. No. 54, 55, 59 and 61 of Annexure XIII.

Mr. Raj Shekhar, Advocate for Dr. Manmohan Kaur depositor at Sr. No. 4 and 24 of Annexure XIII.

Ms. Eshna Kumar, Advocates for depositors at Sr. Nos. 213 and 302 of Annexure XIII.

Mr.Nitin Jain, Advocate for depositors at Sr. Nos.181, 182, 183, 289,290,291, 349, 350,351,359 to 361, 505, 520, 569 to 570, 362 & 387 of Annex-XIII.

Mr. Yash Gupta, depositor at Sr.No.298 of Annexure-XIII.

Ms. Manju Gupta, depositor at Sr.No.557 of Annexure-XIII.

Mr. Sumeet Soni, depositor in person at Sr. No.495 of Annexure XIII.

Ms. Shashi Soni, depositor in person at Sr. No. 249 of Annexure XIII.

Mr. S.K. Agnihotri, depositor in person for self and for his son at Sr. No.633 and 635 of Annexure XIII.

Ms. Namrata Sharma, depositor in person at Sr. No. 264 of Annexure XIII.

Ms. Ritu Sharma, depositor in person at Sr. No. 296 of Annexure XIII.

Mr. Sandeep Bhalla depositor in person and for his son Mr. Paras Bhalla and wife Ms. Snigdha Bhalla and mother Ms. Sushila Kachru at Sr. No. 531 and 532,478, 479,678,660 480, 481 and 482 of Annexure XIII.

Mr. Jorawar Singh, depositor in person at Sr. No.499, 500, 430, 179 of Annexure XIII.

Ms. Krishanjit Kaur, depositor in person at Sr. No. 93, 625 and 18 of Annexure XIII.

Mr. Praveen Gupta filed Power of Attorney for Ms. Surinder Kaur, depositor in person at Sr. No. 52, 57, 58,166, 365 and 368 of Annexure XIII.

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Mr. Ashok Sachdeva, Authorised Representative for depositors at Sr.No. 52, 57, 58, 166, 365, 368,145, 420,421,422, 428, 437, 588, 146, 144,158, 268, 159, 340, 601,129,130,128,157, 435,370,504,408,409, 286,423, 424, 503,600, 345, 417,488 of Annexure XIII.

Mr. Samir Aggarwal for self and Ms. Sarita Aggarwal depositor at Sr.No.308,405,453 and 454 of Annexure XIII.

Mr. Sarjeewan Kumar Chopra for his son Mr. Vivek Chopra, depositor at Sl.No.415 & 416 of Annexure XIII.

Mr. Arun Garg, depositor in person and for Ms. Prem Lata and Mr. Pulkit Bansal at Sr. No.174,476 & 510 of Annexure XIII.

Mr. Nitin Jain, Advocate appearing for some of the depositors submits that he would file the documents of ailment of some of the objectors for whom he is appearing to make out a case of hardship. Let the same be filed at least one week before the date fixed with advance copy to the other side.

Learned counsel for petitioner submits that she would be filing rejoinder/reply to the objections filed by some of the depositors, today in the registry. Let the needful be done during the course of the day with copy to the opposite party. Matter is now adjourned for arguments to 17.01.2017. To be listed along with CP No.66/Chd/2016.

(Justice RIP Nagrath) Member (Judicial)

(Deepa Krishan) Member(Technical)

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December 20, 2016